

[Mr. Speaker]

(*Interruptions*). He has answered both your questions.

SHRI DINEN BHATTACHARYA: (Serampore): You should send a parliamentary delegation there when the situation is so much serious.

MR. SPEAKER: You have put your questions. He has given his answer. Have you got right to put another question?

SHRI JYOTIRMOY BOSU: I am not asking a question.

MR. SPEAKER: No, please; I am not allowing it.

SHRI JYOTIRMOY BOSU: I am not asking a question; I am only wanting to know why did not allow the Parliamentary Delegation to visit there.

SHRI B. P. MANDAL (Madhepura): I am on a point of order. Two Members have submitted that the situation in Mizoram is very serious and the hon. Minister has said otherwise.

MR. SPEAKER: That is not a point of order.

SHRI B. P. MANDAL: Let me say. No Member has a right to give any wrong information. So, it is for you to verify whether the Minister is correct or the hon. Members.

MR. SPEAKER: I cannot.

SHRI B. P. MANDAL: He should send a parliamentary delegation there.

MR. SPEAKER: I must take the Government's statement as correct. The Report of Committee on Private Members' Bills and Resolutions—Mr. Chandradeo Prasad Verma. (*Interruptions*).

श्री फूल चंद वर्मा (शाजापुर) :
 अध्यक्ष महोदय, कल मैंने एक नोटिस दिया था 377 का । . . .

MR. SPEAKER: I am allowing some Members today. Others will be considered later as and when they come. You cannot make your request on the point of order.

श्री उग्रसेन (देवरिया) : अध्यक्ष महोदय, आप ने मुझे मौका देने को कहा था। मंत्रिमंडल ने गन्ना, चीनी और गुड़ तथा खांडसारी के बारे में कुछ फैसला किया है। मैं कृषि मंत्री से जानना चाहता हूँ क्या वे उस की साधिकारिक घोषणा सदन में करेंगे? . . . (व्यवधान) . . .

श्री फूल चंद वर्मा : अध्यक्ष महोदय, आप मेरी बात सुनते नहीं हैं . . . (व्यवधान) . . .

MR. SPEAKER: It is not a point of order. You have given notice under 377. (*Interruptions*). It is under my consideration. You cannot force it on me. Mr. Ugrasen is a senior Member.

श्री उग्रसेन : मैं जानना चाहता हूँ मंत्रिमंडल ने जो फैसला किया है चीनी, गन्ना, गुड़ और खांडसारी के संबंध में क्या उस की घोषणा कृषि मंत्री जी सदन में करेंगे ताकि जनता, किसान और चीनी मिलों के मालिक सब उस को जान जायें? . . . (व्यवधान) . . .

SHRI A. BALA PAJANOR (Pondicherry): You please visit. This is my humble submission.

श्री हुकम चंद बख्शबाय (उज्जैन) :
 अध्यक्ष महोदय हम ने जो नोटिस दिया है उस का क्या हुआ ?

MR. SPEAKER: It is under my consideration. That relates to something in the Central Hall. I have to look into this matter. It is a matter for me to decide. It is yet under consideration.

12.37 hrs

COMMITTEE ON PRIVATE MEMBERS BILLS AND RESOLUTION
 TWELFTH REPORT

श्री चन्द्रदेव प्रसाद वर्मा (आरा) :
 अध्यक्ष महोदय, मैं गैर-सरकारी सदस्यों के विधेयकों तथा संकल्पों संबंधी समिति का बारहवां प्रतिवेदन प्रस्तुत करता हूँ ।